

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/450

Dated Shillong, the 17th October, 2023

It is hereby notified for the information of all concerned that **DIVISION BENCH II** comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will sit from **10.30 A.M.** tomorrow the **18th October, 2023** instead of at 3.00 P.M. and **DIVISION BENCH III** comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice B.Bhattacharjee will sit after the rising of **DIVISION BENCH II**. Further, the **SINGLE BENCH** of Hon'ble Mr. Justice W. Diengdoh will sit after the rising of the **DIVISION BENCH II** and the **SINGLE BENCH** of Hon'ble Mr. Justice B. Bhattacharjee will sit from **10.30 A.M.** and then after the rising of the **DIVISION BENCH III**.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/450-A
Copy to: -

Dated Shillong, the 17th October, 2023

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
6. The Registrar (Judicial Service) High Court of Meghalaya, Shillong for kind information.
7. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information of the advocate General/Additional Advocate General.
8. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- ✓ 10. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
11. All Court Masters concerned for information and necessary action.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)

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17.10.23